

**RESERVE BANK OF INDIA
FOREIGN EXCHANGE DEPARTMENT
CENTRAL OFFICE
MUMBAI**

CORRIGENDUM

In the Notification No. FEMA.96/2003-RB dated July 2, 2003 of the Reserve Bank of India, Exchange Control Department, Central Office, published in the Gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R. 699(E) dated September 1, 2003, the following shall be added at the end.

Foot-note :

The Principal Regulations were published in the official gazette vide G.S.R. No. 396(E) dated May 5, 2000 in Part II, Section 3, Sub-section (i) and subsequently amended vide G.S.R. No. 576(E) dated August 19, 2002.

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)
Executive Director
31.08.2004**

G.S.R. No. 558(E)/31.08.2004